

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1713**

ANSWERED ON 13.03.2025

Delimitation

1713 Shri M. Shanmugam:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the States from South India including Tamil Nadu have raised concerns over the delimitation of Lok Sabha and Assembly constituencies in the wake of low population growth in their States, as compared to other regions;
- (b) if so, whether any formal consultations were held or would be held with the State representatives to find a solution and to protect their interests before the delimitation exercise for Lok Sabha seats for 2029 elections;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a): This Ministry has not received any communication from the States from South India including Tamil Nadu, raising such concerns, over the delimitation of Lok Sabha and Assembly constituencies.

(b) to (d): Does not arise.
